

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 61/1454/2021

This the 23rd day of September, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Vishal Kumar Aged 30 years S/o Late HC Daya Krishan PID No.ARP-872467 of IRP-12th BN R/o Village Reasi Tehsil Baderwah District Doda A/P Sector No.2, Ganga Nagar, Bantalab, Jammu.Applicant

(By Advocate:- Mr.Z.A.Mughal)

Versus

UT of J&K and OthersRespondents
(By Advocate:- Mr. Amit Gupta, AAG)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Learned counsel for the applicant seeks permission to withdraw the present OA.

Permission is granted.

2. Accordingly, the O.A. is dismissed as withdrawn.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

/kdr/